

Annexure-6

Name of the Corporate Debtor: APL Metals Limited; Date of commencement of CIRP: 09.06.2026; List of creditors as on: 30.06.2026

List of Operational Creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		Total		-	-				-	-	-	-	

Annexure-7

Name of the Corporate Debtor: APL Metals Limited; Date of commencement of CIRP: 09.06.2026; List of creditors as on: 30.06.2026

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees' Provident Fund Organisation, Regional Office, Barrackpore, WB	Ministry of Labour & Employment, Govt. of India	25.06.2026	25,53,488	17,92,442	Statutory Dues	-	-	-	-	-	-	-	7,61,046	Admitted amount includes Interest of INR 1.99 L
2	Employees' Provident Fund Organisation, Regional Office, Howrah	Ministry of Labour & Employment, Govt. of India	25.06.2026	19,35,046	18,71,993	Statutory Dues	-	-	-	-	-	-	-	63,053	Admitted amount includes Interest of INR 0.86 L
		Total:		44,88,534	36,64,435		-	-	-	-	-	-	-	8,24,099	-



Santanu Brahma